

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(17) T.C.P.-33/397-398/(MB)/NCLT/2016

CORAM:

Present : SH. B.S.V. PRAKASH KUMAR,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 25.06.2018

NAME OF THE PARTIES : Sugra Idris Turkey & Anr.
V/s.
Landmark Heights Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT : 397-398.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **30.08.2018**.

25.06.2018.
Gajanan/aah

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)